GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2365 TO BE ANSWERED ON 9.03.2018

COMMITTEE ON FUNCTIONING OF CHILD RIGHTS SCHEME

2365. SHRI LAKHAN LAL SAHU

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted any monitoring Committee for proper functioning of the Child Rights Scheme in the country;
- (b) if so, the details thereof indicating the number of reports submitted by the said Committee till date; and
- (c) the action taken/proposed to be taken by the Government on the said reports?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a): No Madam.
- (b) to (c): In view of (a) above, question does not arise.
